IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 211
(IB)-669(ND)2020

IN THE MATTER OF:

M/s. Texpo international Limited ... **Applicant/Petitioner**

Versus

Arihant Electro Transworld LLP ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 16.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify on 19.02.2021.

T.S. Singh
(Court Officer)